

**F.No.A-32011/4/2012-Ad.VI**  
 Government of India  
 Ministry of Finance  
 Department of Revenue  
 (Central Board of Direct Taxes)

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New Delhi, dated the 27<sup>th</sup> March, 2014.

**ORDER NO. 48 OF 2014**

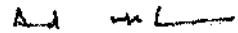
The following officers in the grade of Chief Commissioner/Director General of Income Tax are hereby promoted to the grade of Principal Chief Commissioner of Income Tax (CCIT) in the Pay Scale of Rs. 80,000/- with effect from the date of assumption of charge of the post and until further orders:

S.NO.	NAME OF THE OFFICER	CIVIL CODE NO.
	<b>S/SHRI/SMT.</b>	
1.	<b>M.K. MIRANI</b>	<b>77017</b>
2.	<b>U.K. SHUKLA</b>	<b>77020</b>
3.	<b>POMELA BALI PRASAD</b>	<b>77035</b>
4.	<b>T.K. SHAH</b>	<b>77042</b>
5.	<b>R.K. RAI</b>	<b>77045</b>
6.	<b>G.N. PANDEY</b>	<b>78006</b>
7.	<b>N.C. JOSHI</b>	<b>78011</b>
8.	<b>P.C. SRIVASTAVA</b>	<b>78013</b>
9.	<b>S.K. RAY</b>	<b>78014</b>
10.	<b>POONAM DUTT</b>	<b>78018</b>
11.	<b>D.K. DAS SHARMA</b>	<b>78019</b>
12.	<b>S.K. SRIVASTAVA</b>	<b>78025</b>
13.	<b>KIRAN OBEROI VASUDEV</b>	<b>78027</b>
14.	<b>ATULESH JINDAL</b>	<b>78031</b>
15.	<b>T. JENA</b>	<b>78032</b>
16.	<b>SWATANTRA KUMAR</b>	<b>78038</b>
17.	<b>R.K. GUPTA</b>	<b>78040</b>
18.	<b>S. RAVI</b>	<b>78048</b>

2. On promotion to the grade of Principal CCIT, the officers are posted as Principal CCsIT on in situ basis at their present place of posting till further orders.

3. The compliance report of the above order may be forwarded to the Database Cell at [www.irsofficersonline.gov.in](http://www.irsofficersonline.gov.in) and [www.incometaxindia.gov.in](http://www.incometaxindia.gov.in) by 31<sup>st</sup> March, 2014.

4. Hindi version of this order will follow.

  
 (Anand Upadhyay)

Under Secretary to the Government of India